## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/338/(IB)/2017

NAME OF THE PETITIONER(S)

: J. MURUGAN

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 POHAN PHIASEKARAN

J. ADIAHYA REDDY

Coned for

Pelitin

AN R

2. T. Mahendran

Respondent

## ORDER

Counsel representing both the parties are present and submitted that the parties have settled the matter between them. In this regard, they have filed a joint memo signed by both the parties and the respective counsel. The memo is taken on record. In view of the memo in relation to the full and final settlement of the claim, they prayed to close the matter. Therefore, the matter is closed.

(K. Anantha Padmanabha Swamy)
Member (Judicial)